### GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# LOK SABHA UNSTARRED QUESTION NO. 2965 TO BE ANSWERED ON 20.12.2023

#### FOB IN JAMMU AND KASHMIR

#### **†2965. SHRI JUGAL KISHORE SHARMA:**

Will the Minister of RAILWAYS be pleased to state:

(a) the status of the construction of Foot Over Bridges (FOBs) in Jammu and Kashmir;

(b) the details of the works involved in the planning stage including finalization of alignment and preparing the estimate; and

(c) the criteria fixed for approval of such works?

#### ANSWER

# MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI ASHWINI VAISHNAW)

(a) to (c) A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 2965 BY SHRI JUGAL KISHORE SHARMA TO BE ANSWERED IN LOK SABHA ON 20.12.2023 REGARDING FOB IN JAMMU AND KASHMIR

(a) to (c) Foot Over Bridges (FOBs) are generally constructed as a crossing/inter-platform track transfer facility for pedestrians/passengers. Presently, construction of FOBs has been sanctioned at 08 stations in Jammu and Kashmir. The construction of FOBs involve preparation of General Arrangement Drawings, detailed drawings, estimates, sanction of works and involves various execution challenges like shifting of utilities (involving water/sewage lines, optical fiber cables, gas pipe lines, power/signal cables etc.), infringements, operation of trains without hindering passenger movement, restrictions due to works carried out in close proximity of high voltage power lines etc. and these factors affect the completion time. Therefore, no time frame can be indicated at this stage.

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